

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of JANUARY 2019

Description of Cases	Opening Balance of the month	Total Institution during the month	Total Disposal during the month	Closing Balance of the month
CIVIL CASES				
Regular First Appeal	32035	562	217	32380
Execution First Appeal	47	2	3	46
Regular Second Appeal	50570	583	583	50570
Execution Second Appeal	379	10	4	385
First Appeal from Order (MACT)	45929	350	584	45695
First Appeal from Order (Misc)	6418	87	72	6433
First Appeal from Order (Matrimonial)	2026	57	30	2053
Petition U/S 24 of HMA	0	0	0	0
Second Appeal from Order	361	10	12	359
Civil Revision	13020	760	751	13029
Civil Writ Petition	65970	2763	2656	66077
Letters Patent Appeal	3334	252	157	3429
Election Petitions	18	0	0	18
Recreminatory	1	0	0	1
Application in Election Petition	17	0	0	17
Probate	5	0	0	5
Matrimonial Reference	0	0	0	0
Income Tax Cases	2	0	0	2
Income Tax Appeals	1557	6	27	1536
Sales Tax Reference	2	0	0	2
Sales Tax Cases	0	0	0	0
Sales Tax Appeal	25	3	2	26
Wealth Tax Cases	0	0	0	0
Wealth Tax Appeal	34	0	0	34
Gift Tax Cases	0	0	0	0
Gift Tax Appeal	11	0	0	11
Estate Duty Cases	0	0	0	0
Central Custom Excise Salt/ Custom Appeals	21	3	11	13
Central Excise Cases	0	0	0	0
Central Excise Act	96	5	4	97
Interest Tax Appeals	0	0	0	0
Vat Appeals	273	8	7	274
General Vat Reference	0	0	0	0

Vat Revisions	5	0	0	5
Vat Case	0	0	0	0
Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference	69	0	0	69
Civil Reference	5	0	0	5
Civil Original	15	2	0	17
Civil Contempts	5011	444	492	4963
Contempt Appeal Civil Petition	17	0	2	15
Arbitration Cases	499	19	41	477
Execution Liquidation	0	0	0	0
Company Appeals	45	0	0	45
Company Petitions	331	0	0	331
X-Objection	1900	23	27	1896
Transfer Application	625	118	113	630
Review Applications	1115	33	51	1097
Civil Suit - Original Side	1	0	0	1
Total of Civil Cases	231789	6100	5846	232043
CRIMINAL CASES				
Criminal Appeal - DB	12616	109	40	12685
Criminal Appeal - DB Acquital	884	104	2	986
Criminal Appeal - SB	41120	325	62	41383
Criminal Appeal - SB Acquital	623	50	7	666
Criminal Revision	14229	300	227	14302
Criminal Revision (Family)	728	57	28	757
Criminal Writ	252	121	116	257
Murder Reference	11	1	1	11
Contempt Appeals (Criminal)	28	2	4	26
Criminal Main Misc	27543	5203	5156	27590
Pet. U/s 378 (3&4)	7405	347	165	7587
Criminal Reference	3	0	2	1
Total of Criminal Cases	105442	6619	5810	106251
Total of Main Cases (Civil & Criminal)	337231	12719	11656	338294

Note: Institution includes 88 cases of Remand back and restored cases.